

**GOVERNMENT OF INDIA
COMMERCE AND INDUSTRY
LOK SABHA**

UNSTARRED QUESTION NO:3575

ANSWERED ON:16.08.2010

CECA WITH JAPAN

Patil Shri Sanjay Dina ;Rao Shri Sambasiva Rayapati

Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

(a) whether India raised its demand for a quick and time bound approval for its pharmaceutical products as well as registration of its drug companies in Japan during the meeting on the proposed Comprehensive Economic Partnership Agreement;

(b) if so, the details thereof and the reasons therefor; and

(c) the details regarding negotiations held for CEPA with Japan so far?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY(SHRI JYOTIRADITYA M. SCINDIA)

(a) to (c) Facilitation of entry of generic drugs in the Japanese market is one of the issues under discussion with the Japanese side in the context of the Comprehensive Economic Partnership Agreement (CEPA) which is currently under negotiation. The negotiations for the CEPA are yet to be concluded.